

SPECIAL BENCH  
COURT - I

O-219

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/173(KB)2017  
IA(I.B.C)/722(KB)2023,  
IA(I.B.C)/1151(KB)2022,  
IA(I.B.C)/1467(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> MAY, 2023, 10:30 A.M**

IN THE MATTER OF	<b>BERGER PAINTS INDIA LIMITED VS PRECISION ENGINEERS &amp; FEBRICATORS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

**For Liquidator**

**Mr. Raj Singhania, PCA**

**For Applicant in IA 1151/2022**

**Mr. Syed E. Huda, Adv.**

**Mr. Shounak Mukhopadhyay, Adv.**

**Mr. Mia Lodhi, Adv.**

**In IA 1467/KB/2022**

**Mr. Shaunak Mitra, Adv.**

**Mr. Saynatak Das, Adv.**

**ORDER**

1. Ld. Counsel for the parties present.

**IA(I.B.C)/722(KB)2023**

2. This IA has been filed placing on record the progress report , which is at page 8 onwards. This IA accompanied by an affidavit of Liquidator at page 5 towards. Progress report is taken on record. This IA is accordingly allowed and disposed of.
3. Post this matter on 27.06.2023.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**